## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 53/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES:

Mr. Tamil Rajan Mariappan

V/s.

M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
ι.	Ms. Chaitrika Patki	Adv. for	Charlisto
	1/6 Vidhi Partnex	Petitiones.	
	Mr. Dnyaneshwar Jadhav		
		Adv. for	They was
	ilb Legasis parani	ens ferbandants	

## Order TCP No.53/397-398/ NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 27.3.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/ V. NALLASENAPATHY
Member (Technical)